

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NOS. 474 & 475 OF 2018 IN
DFR NO. 1248 OF 2018

Dated: 19th April, 2018

Present: **Hon'ble Mr. Justice N.K. Patil, Judicial Member**
 Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Renew Power Ventures Private Limited ... **Appellant(s)**
 Vs.
Karnataka Electricity Regulatory Commission & Ors. ... **Respondent(s)**

Counsel for the Appellant (s) : **Mr. Sanjay Sen, Sr. Adv.**
 Ms. Mandakini Ghosh
 Mr. Parinay Deep Shah
 Ms. Ritika Singhal

Counsel for the Respondent(s) : **Mr. S.Nagananad, Sr. Adv.**
 Ms. Sumana Naganand
 Ms. Pratiksha Mishra

ORDER

IA NOS. 474 & 475 OF 2018

(Appl. for condonation of delay in filing the appeal & appl. for Stay)

Issue notice to the respondents returnable on 01.05.2018. Dasti, in addition, is permitted.

List the matter on **01.05.2018.**

(S.D. Dubey)
Technical Member
bn/kt

(Justice N.K. Patil)
Judicial Member